

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF STRATEGIC INFOSYSTEMS PRIVATE LIMITED

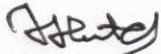
1.	Name Of Corporate Person	Strategic Infosystems Private Limited
2.	Date Of Incorporation Of Corporate Person	17/07/2006
3.	Authority Under Which Corporate	RoC-Ahmedabad
4.	Corporate Identity Number / Limited Liability Identity Number Of Corporate Person	U72900GJ2006PTC048708
5.	Address Of The Registered Office And Principal Office (If Any) Of Corporate Person	G-4, CAPSTONE, Opp. Chirag Motors, Sheth Mangaldas Road, Ellisbridge Ahmedabad Ahmedabad GJ 380006 IN
6.	Liquidation Commencement Date of Corporate Person	16 th January, 2024
7.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Trupalkumar Patel C/505, The First, B/H ITC Narmada, Nr. Keshavbaug Party Plot, Vastrapur, Ahmedabad – 380015 Email: trupal.ip@gmail.com Registration number: IBBI/IPA-001/IP-P01186/2018-2019/11907
8.	Last Date For Submission Of Claims	14 th February, 2024

Notice is hereby given that Strategic Infosystems Private Limited has commenced voluntary liquidation on 16th January, 2024.

The stakeholders of Strategic Infosystems Private Limited are hereby called upon to submit a proof of their claims, on or before 14th February, 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Trupalkumar Patel
Liquidator
IBBI/IPA-001/IP-P01186/2018-19/11907
AFA valid till: 31st October, 2024

Date: 17/01/2024

Place: Ahmedabad

